

water facilities etc. The station is electrified. These facilities are considered adequate for the present. Further augmentation of these facilities may be considered in future years' work programme in consultation with Railway Users Amenities Committee and subject to availability of funds.

12.00 hrs.

**SHRI JYOTIRMOY BOSU** (Diamond Harbour): Sir, I have given a notice on the closure of Jawaharlal Nehru University and also on the situation in Kerala.

**SHRI S. M. BANERJEE** (Kanpur): Sir, Jawaharlal Nehru University has been closed down. Kindly ask the Minister to make a statement.

**MR. SPEAKER:** Please listen to me. I have admitted a Calling Attention on this subject.

**SHRI JYOTIRMOY BOSU:** Sir, I have a bad throat. I want to make a submission.

**MR. SPEAKER:** You don't have mercy on your throat.

Please sit down.

I have to inform the House that I have admitted the following motion under Rule 184 given notice of by Shri Shyamnandan Mishra:

"This House deploras the recent violent incident in Calcutta in which Shri Jayaprakash Narayan's car was attacked and a member of the House Shri Samar Guha and his colleagues sustained injuries."

The motion will be taken up for discussion today at 3 P.M.

Notices of amendments to this motion will be received up to 2.30 P.M. today.

**श्री ज्योतिरमोय बोसु (दामोदर) :**  
 अध्यक्ष जी, कल यह बात कही गई थी कि इस तरह का प्रस्ताव सारे भवन की राय से पास होना चाहिए।

**अध्यक्ष महोदय :** संसदमें इससे तो आ सकते हैं।

**श्री ज्योतिरमोय बोसु (दामोदर) :** यह बाहते हैं कि मार पड़े, इनकी करनी थी नहीं।

**श्री ज्योतिरमोय बोसु (दामोदर) :** प्रधान मंत्री जी जब बसने में गई थीं, उस समय जो व्यक्ति पिस्तौल लेकर पकड़ा गया था, उस पर सारे सदन ने जितना प्रफट की थी।

**अध्यक्ष महोदय :** कल तो सारादिन यही चलता रहा।

**श्री ज्योतिरमोय बोसु (दामोदर) :** इस का अर्थ यह है कि भविष्य में जब इस तरह के मामले घायल तो हम को भी दल के माध्यम पर निर्णय करना होगा।

12.03 hrs.

#### PAPERS LAID ON THE TABLE

Orders of the Delimitation Commission

**THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. SAROJINI MAHISHI):** I beg to lay on the Table—

(1) A copy each of the following Orders (Hindi and English versions) of the Delimitation Commission under sub-section (3) of section 10 of the Delimitation Act, 1972:—

(i) Order No. 36 of the Delimitation Commission in respect of the State of Assam, published in Notification No. S.O. 99(E) in Gazette of India dated the 15th February, 1975.

(ii) Order No. 39 of the Delimitation Commission in respect of the State of West Bengal, published in Notification No. S.O. 132(E) in Gazette of India dated the 11th March, 1975.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the Order mentioned at (i) above.

[Placed in Library. See No. LT-9364]